

By Fax/Speed Post/email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/ 888 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri D. Ullah,
District and Sessions Judge,
Cachar, Silchar

Dated Guwahati the 21st February 2019.

Sub: **Headquarter Leave Permission.**

Ref:- Your letter No. JCD.I/18/19/736/ date 20.02.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Station Leave permission from 22.02.2019 to 25.02.2019, has been ~~rejected~~/granted. The senior most Judicial Officer at the Station will remain in charge of your court and office in your absence.

Yours faithfully,

Sd/-

JOINT REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/ 889 /A, dated 21.02.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


JOINT REGISTRAR (VIGILANCE)

Balan